

- (ii) *Sateesha Rai* lifted 317.5 Kg. He scored 15th position out of 25 competitors in 76Kg Class.
- (iii) *Badathala Adisekhar* lifted 230 Kg. He scored 18th position out of 22 competitors in 54 Kg Class.
- (iv) *Shamsuddin Kabeer* lifted 275 Kg. he scored 23rd position out of 28 competitors in 70 Kg Class.
- (v) *Sandeep Kumar* lifted 252.2 Kg. He scored 33rd position out of 36 competitors in 64 Kg Class.

13. Wrestling

Greco-Roman 52 Kg : Papu Yadav lost to Andrei Kalash-nikov (Ukr) in 2 minutes 14 Seconds and also lost to Ha Tee-Yeon (Kor) in 1 minutes 37 Seconds.

[Translation]

Repair of N.H. in Haryana

*355. SHRI O.P. JINDAL : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Central Government are aware of the damage done to the National Highways in Haryana due to heavy rains;

(b) if so, whether the Government have taken any decision to take concrete steps to repair the National Highways in Haryana;

(c) if so, the details thereof; and

(d) the total amount of funds likely to be spent thereon?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (d). Some damages to the National Highways in Haryana were reported during the current year. However, a report based on assessment is yet to be received from the State PWD.

[English]

Water Projects in Karnataka

356. SHRI SHIVANAND H. KOUJALGI : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Krishna Basin will be provided with 734 TMC and Markandaya Projects with 4 TMC water under the Krishna Water Dispute Tribunal Award;

(b) if so, the details thereof and the time by which the above projects are scheduled to be completed.

(c) the quantum of water to be provided to Mahadayi project and the sources from where the same would be made available;

(d) whether the Union Government have given clearance to the Government of Karnataka for utilisation of the water under the above mentioned projects; and

(e) if so, the details thereof and if not, the time by which necessary clearance/approval is likely to be given by the Union Government in this regard?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) and (b). Krishna Water Disputes Tribunal have allocated 700 Thousand Million Cubic Feet (TMC) of 75% dependable yield of Krishna River to Karnataka. In addition, it has allowed use of regenerated flow in the state which according to the formula given by the Tribunal works out to 34 TMC. The list of projects among which this water has been distributed by the Government of Karnataka is given in the attached statement-I. Markandaya Project has been allocated 4 TMC of water by the Government of Karnataka. Out of 53 projects, 29 have been completed, 12 are ongoing and remaining are new projects. Out of the ongoing projects, 2 projects are likely to be completed in VIII Plan and remaining are likely to spill over beyond VIII Plan.

(c) Mahadayi Project is a Hydro Electric Project in which diversion of 113 million cubic metres of water, through a tunnel to meet deficit in Malapraha is also envisaged. The water is to be made available from the dams proposed on Mahadayi River and its tributaries.

(d) and (e). The names of Krishna basin projects in Karnataka given investment clearance, under appraisal and sent back to the State Government are given in the attached statement-II.

Clearance of the project depends upon how soon the State Government complies with the observations of the Central Appraising Agencies, resolves inter-State issues, obtains environmental, forests and rehabilitation & resettlement clearances from the Ministry of Environment & Forests and the Ministry of Welfare.

STATEMENT-I

Krishna Basin projects with quantum of water allocated by Govt of Karnataka.

S.No.	Project	Water Allocation (In TMC)
1	2	3
A COMPLETED PROJECT :		
1.	Areshankar	0.38
2.	Cithwadgi	0.26
3.	Ghatprabha I & II	32.45
4.	Gokak Canal	.40
5.	Kalaskop	.33
6.	Kolchi weir	0.53
7.	Chandrampalli	11.90
8.	Hathikoni	0.50
9.	Nagathana	0.08
10.	Ramanahalli	0.44

2	3
11. Soudagar	0.26
12. Upper Mullamari	1.24
13. Bhadra Anicut	3.10
14. Tunga Anicut	11.50
15. Bhadra Reservoir	61.70
16. Tungbhadra	132.00
17. Vijayanagar Channels	12.05
18. Anjanpura	2.50
19. Ambligole	1.40
20. Jambadahalla	0.70
21. Bharna	2.20
22. Kanakanaia	0.40
23. Hagaribommanahalli	2.00
24. Karihalla	0.90
25. Kajolibanda	1.20
26. Yanivalas Sagar	8.20
27. Gayathri	0.45
28. Narayanpur	0.60
29. Minor Irrigation	101.67
B. Ongoing Projects :	
30. Hippar of (Stage-I)	8.56
31. Upper Krishna-I	119.00
32. Ghataparabha-III	45.15
33. Malaprabha	44.00
34. Bennithora	5.75
35. Lower Mullamari	3.08
36. Amarja	1.92
37. Hirehalla	2.27
38. Maskinala	0.78
39. F.C. to Ranikere	1.50
40. Minor Irrigation	9.13
41. Dudganga	4.00
C. New Projects	
42. Upper Krishna-II	54.00
43. K.S. To Madras City	5.00
44. Karkandeya	4.00
45. Ramthal	4.50
46. Harinala	0.80
47. Bhima Lift	6.00
48. Gandhorinala	2.16
49. Upper Tunga	12.24
50. Singtalur	7.64
51. Basapur	0.60
52. Sasalwad	0.55
53. Minor Irrigation	9.03

Note : Projects Sl.No.30 & 34 are scheduled for completion in VIII plan and remaining on-going projects are likely to spill over beyond VIII plan.

STATEMENT-II

Status of appraisal of Krishna Basin Projects of Karnataka

(A) Scheme cleared by Planning Commission

State : Karnataka

1. Ambligoia	1st Plan
2. Areshankartaka	1st Plan
3. Bandra Reservoir	1st Plan
4. Chataprabha St I	1st Plan
5. Kalascop Tank	1st Plan
6. Kolehi Weir	1st Plan
7. Rajolibunda	1st Plan
8. Ramanahathi	1st Plan
9. Tunga Anicut	1st Plan
10. Tungabhadra Project L.B.C	1st Plan
11. Tungabhadra Project R.B.C	1st Plan
12. Dhaona Reservoir	26.3.57
13. Jambada Halla	28.3.57
14. Hagari Bommana Halla	6.4.57
15. Tungabhadra H.L.C St.I	9.4.59
16. Ghatprabha St. II	24.10.55
17. Hathi Koni	26.8.60
18. Halaprabha	5.8.63
19. Upper Krishna St. I	28.12.63/ 22.4.78/ 24.9.90
20. Harinala	29.1.64
21. Tungabhadra H.L.C.	7.1.67
22. Tungabhadra H.L.C St.I (Rev.)	16.10.69
23. Ghataprabha St.II	14.6.76
24. Chitwadgi	9.10.76
25. Saudager Tank	7.2.76
26. Hire-Halla Tank	5.4.77
27. Anarja	13.3.78
28. Gandorinala	19.4.78
29. Upper Hirenala	19.4.78
30. Improvement of R.B.H.L.C of Tungabhadra project of T.B. Board (Karnataka) Distt. Bellary (Karnataka) & Anantpur (A.P.)	22.4.78
31. Improvement of RB. Lower	22.4.78
32. Maskinala	5.8.78
33. Upper Mullamari	5.8.78
34. Lower Mulla Mari	15.1.79
35. Narihalla Project	20.1.81
36. Bennithora	23.2.93

B. Projects under Appraisal

1. Upper Tunga Project
2. Upper Krishna Stage-II multipurpose project.

C. Projects Sent Back

1. Modernisation of Tungabhadra
2. Bhima Flow Irrigation
3. Bhima Lift Irrigation
4. Rammal Lift Irrigation
5. Hippargi Irrigation.

Selection of Students for Medical and Technical Education

*357. SHRI UDDHAB BARMAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether C.B.S.E conducts every year examination to select students for the medical and technical education to fill up the seats reserved in Central Pool in the country;

(b) if so, the total number of such reserved seats for medical and technical education respectively, and

(c) the number of students selected during the last two years. State-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) to (c). As per information received from the Central Board of Secondary Education (CBSE), the Board has been conducted All India Pre-Medical/Pre-Dental Entrance Examination for admission of 15% of seats in undergraduate Medical and Dental Courses in Various Government Medical/Dental Colleges in the country. The Merit list as well as the Waiting list prepared by the CBSE is supplied to the Directorate General of Health Services as per their requirement for allotment of seats to successful candidates in a particular college. A statement showing the State/UT wise number of candidates placed in the Merit list/Waiting list on the basis of Examinations conducted in 1995 and 1996 is attached.

The Board does not conduct any examination for admission to the colleges of Technical Education.

STATEMENT

S No.	Name of the State/UT	No of Candidates placed on Merit List		No of Candidates placed on waiting List	
		1995	1996	1995	1996
1	2	3	4	5	6
1.	Arunachal Pradesh	-	-	-	-
2.	Andhra Pradesh	4	7	4	2
3	Assam	-	-	1	-

1	2	3	4	5	6
4.	Bihar	136	144	96	96
5	Gujarat	2	1	-	1
6	Haryana	181	168	69	65
7	Himachal Pradesh	17	13	11	9
8	Jammu & Kashmir	1	-	-	2
9	Karnataka	12	12	5	5
10	Kerala	64	103	39	74
11	Madhya Pradesh	115	106	73	59
12	Maharashtra	11	8	10	10
13	Manipur	1	-	-	-
14	Meghalaya	-	-	-	-
15	Mizoram	-	-	-	-
16	Nagaland	-	-	-	-
17	Orissa	9	18	8	11
18	Punjab	327	279	129	108
19	Rajasthan	48	70	40	47
20	Sikkim	-	-	-	-
21	Tamil Nadu	27	34	18	13
22	Tripura	-	-	-	-
23	Uttar Pradesh	256	284	144	167
24	West Bengal	28	24	10	10
25	Goa	1	-	-	-
26	A & N Island	-	-	-	-
27	Chandigarh	45	41	31	10
28	Dadra & Nagar Haveli	-	-	-	-
29	Delhi	269	254	87	90
30	Daman & Diu	-	-	-	-
31	Lakshadip	-	-	-	-
32	Pondicherry	4	-	2	2

[Translation]

Projects of Surface Transport

*358. SHRI NAWAL KISHORE RAI : Will the Minister of SURFACE TRANSPORT be pleased to state

(a) the projects for the development of Surface Transport under construction in the country;

(b) whether the foreign financial institutions have also sanctioned loans for the construction of these projects;

(c) if so, the names of such projects and the amount sanctioned by the foreign financial institutions, project wise; and

(d) the amount paid to these foreign financial institutions as commitment charge in 1995-96 by the Government as a result of non-utilisation of these sanctioned loan amount?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (d). For the development of Surface Transport, a large number of schemes are under implementation. These relate to National Highways, ports, Inland Water Transport and ship building.